

GOVERNMENT OF INDIA
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

RAJYA SABHA
UNSTARRED QUESTION NO. 472
TO BE ANSWERED ON 03.12.2025

IMPLEMENTATION OF PM CARES SCHEME FOR CHILDREN

472. SHRI S. SELVAGANABATHY:

Will the Minister of Women and Child Development be pleased to state:

- (a) the details of children covered under PM CARES scheme post Covid-19, State-wise/UT-wise, during the last three years;
- (b) the details of children covered under health insurance scheme, State-wise/UT-wise, during the last three years;
- (c) the details of children who have been given financial support on reaching 23 years of age during the last three years; and
- (d) whether the scheme is implemented by Puducherry and if so, the present status?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT
(SHRIMATI SAVITRI THAKUR)

(a): The State-wise and UT-wise details of children covered under PM CARES for Children scheme, during the last three years are attached at **Annexure**.

(b): All children under the PM CARES for Children scheme are covered under Ayushman Bharat Pradhan Mantri - Jan **Arogya** Yojna (AB PM-JAY) with an annual health insurance cover of Rs.5 lakh.

(c): As per the extant guidelines of the PM CARES for Children scheme, a pro-rata amount is credited in the post office **account** of each identified child in such a manner that the corpus for each child becomes Rs.10 lakhs till he/she attains 18 years of age. Children are entitled to receive monthly stipend between the age of 18 and 23 years, by investing the corpus of Rs.10 lakhs into Monthly Income Scheme of Post Office. They are entitled to receive the amount of Rs.10 lakh on attaining the age of 23 years. Financial support amounting to Rs.10 lakh has been given to eight children so far on reaching 23 years of age since enrollment under the scheme was started w.e.f. 29th May, 2021.

(d) The PM CARES for Children scheme is implemented nationwide.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PART (a) OF THE RAJYA SABHA UN-STARRED QUESTION NO.472 FOR ANSWER ON 03.12.2025 BY SHRI S. SELVAGANABATHY REGARDING IMPLEMENTATION OF PM CARES SCHEME FOR CHILDREN

State-wise and UT-wise details of beneficiaries under PM CARES for Children during the last 3 years

S.No.	States/UTs	2022	2023	2024
1.	ANDAMAN & NICOBAR ISLANDS	0	0	0
2.	ANDHRA PRADESH	29	0	0
3.	ARUNACHAL PRADESH	2	0	0
4.	ASSAM	9	0	0
5.	BIHAR	20	9	1
6.	CHANDIGARH	0	0	1
7.	CHHATTISGARH	30	0	0
8.	DADRA & NAGAR HAVELI & DAMAN & DIU	0	0	0
9.	DELHI	38	8	0
10.	GOA	1	0	0
11.	GUJARAT	17	4	0
12.	HARYANA	16	2	4
13.	HIMACHAL PRADESH	0	1	0
14.	JAMMU AND KASHMIR	7	1	0
15.	JHARKHAND	33	0	0
16.	KARNATAKA	47	10	1
17.	KERALA	14	7	0
18.	LADAKH	0	0	0
19.	LAKSHADWEEP	0	0	0
20.	MADHYA PRADESH	71	5	2
21.	MAHARASHTRA	91	65	1

22.	MANIPUR	1	0	1
23.	MEGHALAYA	5	1	1
24.	MIZORAM	3	0	0
25.	NAGALAND	6	0	0
26.	ODISHA	41	4	0
27.	PUDUCHERRY	2	1	0
28.	PUNJAB	2	4	0
29.	RAJASTHAN	20	4	0
30.	SIKKIM	0	0	0
31.	TAMIL NADU	71	32	0
32.	TELANGANA	19	1	0
33.	TRIPURA	0	0	0
34.	UTTAR PRADESH	36	26	0
35.	UTTARAKHAND	14	0	0
36.	WEST BENGAL	6	1	0
	Total	651	186	12
